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BEAUTY CONTEST FOR MISS DELHI

178. SARDAR GURCHARAN SINGH TOHRA: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that a beauty contest organised in New Delhi to select miss Delhi on 20th February, 1971 ended in confusion though the tickets for this function were priced;
- (b) if so, who were the organisers of this show; and
- (c) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) Yes, Sir.

- (b) M/s. Triple Star r/o 1 E-79, NDSE-1, I Organisers New Delhi. Shri V. Kumar Shri B.C. Gupta Co-Organiser.
- (c) A case under section 406/420 I.P.C. has been registered at Police Station Parlia ment Street.

RECRUITMENT EXAMINATION IN REGIONAL LANGUAGES

179. SHRI M. V. BHADRAM: DR. Z.A.AHMED:

Will the PRIME MINISTER be pleased to state what progress has been made so far in implementing the resolution passed by the Parliament of India calling upon the Union Public Service Commission to conduct the recruitment examinations in regional languages.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): A beginning in the use of regional languages was made in 1969 when candidates appearing at the Combined Competitive Examination for recruitment to the I.A.S. etc. were given the option to write their answers in two of the compulsory subjects— Essay and General Knowledge in any of the languages mentioned in the Eighth Schedule to the Constitution besides English. The question of extending such option to more subjects is under consideration of the Union Public Service Commission in the light of

to Questions

experience gained so far. V

SUSPENDED POLICEMEN IN DEI MI

- 180. SHRI A. D. MAN!: Will the Minister of HOME AFFAIRS be pleased to
- (a) whether it is a fact that sixty-three suspended policemen in Delhi have tendered unqualified apology for involvement in the 1967 police strike:
- (b) whether the proceedings against them have been dropped; and
- (c) how many policemen are still to tender an apology for their involvement in the strike against whom cases are pending either departmental^ or in courts of law?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K.C. PANT): (a) to (c) According to informtaion given by 1.G.P. Delhi more than 63 suspended policemen have tendered unqualified apology for their involvement in the 1967 police strike and proceedings against them have been dropped, 6 policemen are still to tendet apology and the cases against them are pending in courts of law,

181. [Transferred to the 6th April, 1971].